úITEM NO.73 REGISTRAR COURT. 2 SECTION IIIA

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal No(s). 294/2016

GHAZIABAD DEVELOPMENT AUTHORITY Appellant(s)

VERSUS

COMMISSIONER OF INCOME TAX, GHAZIABAD AND ORS. Respondent(s)

(with appln. (s) for directions)

WITH

C.A. No. 295/2016

Date : 04/10/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sunil Kumar Jain,Adv.

Mr. Akarsh Garg, Adv.

For Respondent(s)

Mrs. Anil Katiyar,Adv.

Mr. R.S. Nagar, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Await certificate of service in respect of the respondent no.4 in both the matters from the concerned High Court.

List the matter again on 16.11.2016.

(M V RAMESH)
Registrar

PS